

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**E.P. No. 1 of 2014 in  
Appeal No. 185 of 2011**

**Dated : 14<sup>th</sup> July, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of**

<b>Adani Power Ltd.</b>	<b>...Appellant (s)</b>
<b>Versus.</b>	
<b>Gujarat Urja Vikas Nigam Ltd.</b>	<b>...Respondent(s)</b>

**Counsel for the Appellant(s) : Ms. Poonam Verma**

**Counsel for the Respondent(s) : Mr. M.G. Ramachandran  
Mr. Y.T. Patel (Rep.)**

**ORDER**

Mr. M.G. Ramachandran, the learned counsel appearing for the Respondent has finished his arguments and has filed his written notes.

The learned counsel for the Petitioner seeks some time to make his Rejoinder submissions.

Post the matter on **16.07.2014.**

**(Rakesh Nath)**  
**Technical Member**  
*ts/kt*

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**